

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.409
CA(CAA)/28/ND/2024

IN THE MATTER OF:

Oasis Realtors Private Limited And Oasis ... Applicant
Buildtech Private Limited

Under Section 230-232

Order delivered on 02.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Deep Bisht
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Learned Counsel for the Applicant is present through VC. This Tribunal vide order dated 19.03.2024 directed the Applicant to file an affidavit under Section 230(2) of the Companies Act and also file convenience chart. The said order has been complied with. Heard. Order **reserved**.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)